

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/227(KB)2022
IA(I.B.C)/841(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	ULTRAMINE PIPETECH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physically)

Ms. Rashmi Singhee, Adv. : For Suspended Board

Ms. Shreya Choudhary, Adv. : For Liquidator

Mr. Rakesh Kr. Agarwal, Liquidator

ORDER

1. Ld. Counsel for the parties present. Liquidator present in person.
2. **IA(I.B.C)/841(KB)2024**
 - i. This IA has been filed by liquidator for taking on record 2nd Progress Report at page 22. This IA is accompanied by an affidavit of liquidator at page 16-18.
 - ii. Progress Report is taken on record. IA is allowed and **disposed of**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**